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(PART-I, SECTION-1)

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE

PUBLIC NOTICE NO. 42 (RE-98)/1997-2002, NEW DELHI: 21st Sept, 98

In exercise of powers conferred under paragraph 4.11 of the Export and Import Policy, 1997-2002, as notified in the Gazette of India extraordinary, Part-II- Section 3 – Sub- section (ii) vide S.O No. 283(E) dated 31.3.97, the Director General of Foreign Trade hereby makes following amendment in the Handbook of Procedures (Vol.1) (RE-98), 1997-2002:

1. The rates notified below will form part of Appendix 28A and shall cover the exports made on or after the date of this Public Notice.

S.No.	Export product	DEPB rate	Value cap
581.	Non alloy steel forged (machined) hammers upto 10 kgs piece wt. With rubber gripped steel pipe/ wooden handle.	14.00	

2. The description of export product at S.No. 59 of textile product as given in Annexure to Public Notice No. 6(RE-98) shall be amended to read as "Cotton fabric Dyed and /or printed and/or bleached".

3. The description of export product at S.No. 69 & 72 of textile product as given in Annexure to Public Notice No. 6(RE-98) shall be amended to read as under:

69. Processed cotton madeups other than grey namely bed spread/ bed cover/pillow cases/pillow cover/ mattress cover/sofa cover/quilt cover including with embroidery/ metallic yarn.

72. All Processed cotton madeups including quilted cotton madeups with or without embroidery/ metallic yarn other than grey and not covered under S.No. 69.

4. The description of export product at S.No. 47(c) of textile product as given in Annexure to Public Notice No. 6(RE-98) shall be amended to read as "Madeups made out of one or more manmade filament yarn with or without metallised yarn".

5. The description of export product at S.No. 44 (a) & (b) of textile product as given in Annexure to Public Notice No. 6(RE-98) shall be amended to read as under:

a. Dyed and/or manmade - cotton blended fabric 'with or without embroidery' and/or 'with or without metallised yarn' (manmade not less than 50%).

b. Dyed and/or printed manmade - Cotton blended fabric 'with or without embroidery' and/or 'with or without metallised yarn' (manmade content less than 50% by weight).

1. The DEPB rate as given in S.No.12 of the food product as given in Public Notice No.16(RE-98) shall be amended to read as 17%.

This issues in public interest.

Sd/-

(N.L.Lakhanpal)

Director General of Foreign Trade

Copy to all concerned,

By orders etc.

(Ajay Sahai)

Dy.Director General of Foreign Trade

(File No. PRU/AS/97098/DEPB)